



National Company Law Tribunal

Block No.3, 6th floor, C.G.O. Complex, Lodhi Road, New Delhi-110003

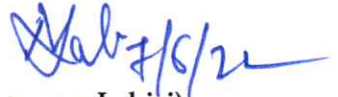
File No. 10/163/2016-NCLT /1309-1327

Date: -07.06.2022

OFFICE ORDER

The Hon'ble President, National Company Law Tribunal (NCLT), is pleased to re-constitute the Internal Complaint Committee in terms of Section 4 of The Sexual Harassment of Women at Work Place (Prevention, Prohibition and Redressal) Act, 2013 for NCLT New Delhi & Allahabad Bench comprising of Presiding Officer and Members as under who will hold office for a period not exceeding three years from the date of their nomination:-

Presiding Officer : Dr. Deepti Mukesh, Member (Judicial)
Members : Sh. Dharminder Singh, Member (Judicial)
: Ms. Nirmala Vincent, Assistant Registrar (IC)
: Ms. Anju Jain, Advocate


(Anupam Lahiri)
Secretary, NCLT

Copy for information and necessary action to: -

1. PS to Hon'ble President, NCLT.
2. PPS to the Secretary, MCA, New Delhi.
3. All Hon'ble Members, NCLT.
4. Dr. Deepti Mukesh, Hon'ble Member (Judicial), Presiding Officer, Internal Complaints Committee.
5. Sh. Dharminder Singh, Hon'ble Member (Judicial), Member, Internal Complaints Committee.
6. Ms. Nirmala Vincent, Assistant Registrar (IC), Member, Internal Complaints Committee.
7. Ms. Anju Jain, Advocate, Member, Internal Complaints Committee.
8. PS to the Joint Secretary, MCA, New Delhi
9. Registrar, NCLAT, New Delhi
10. Officers and Employees of All NCLT Benches.
11. The Honorary Secretary, NCLT Bar Association, New Delhi.
12. The Honorary Secretary, Delhi High Court Bar Association, New Delhi.
13. The Honorary Secretary, Allahabad High Court Bar Association, Allahabad.
14. The Honorary Secretary, NCLAT Bar Association, New Delhi.
15. The Registrar of Companies (Delhi & Haryana), 4th Floor, IFCI Tower, 61, Nehru Place, New Delhi-110019.
16. The Official Liquidator, Delhi & Allahabad.
17. The Institute of Chartered Accountant of India, ITO, New Delhi.
18. The ICSI, ICSI House, 22 Institutional Area, Lodhi road, New Delhi-110003.
19. NCLT Website and Notice Board.



National Company Law Tribunal

Block No.3, 6th floor, C.G.O. Complex, Lodhi Road, New Delhi-110003


File No. 10/163/2016-NCLT/1345-1381

Date: -7.06.2022

OFFICE ORDER

The Hon'ble President, National Company Law Tribunal (NCLT), is pleased to re-constitute the Internal Complaint Committee in terms of Section 4 of The Sexual Harassment of Women at Work Place (Prevention, Prohibition and Redressal) Act, 2013 for NCLT Chandigarh Bench comprising of Presiding Officer and Members as under who will hold office for a period not exceeding three years from the date of their nomination:-

Presiding Officer : Dr. Deepti Mukesh, Member (Judicial)
Members : Sh. Dharminder Singh, Member (Judicial)
: Ms. Nirmala Vincent, Assistant Registrar (IC)
: Ms. Eshna Kumar, Advocate


(Anupam Lahiri)
Secretary, NCLT

Copy for information and necessary action to:-

1. PS to Hon'ble President, NCLT.
2. PPS to the Secretary, MCA, New Delhi.
3. All Hon'ble Members, NCLT.
4. Dr. Deepti Mukesh, Hon'ble Member (Judicial), Presiding Officer, Internal Complaints Committee.
5. Sh. Dharminder Singh, Hon'ble Member (Judicial), Member, Internal Complaints Committee.
6. Ms. Nirmala Vincent, Assistant Registrar (IC), Member, Internal Complaints Committee.
7. Ms. Eshna Kumar, Advocate, Member, Internal Complaints Committee.
8. PS to the Joint Secretary, MCA, New Delhi.
9. Registrar, NCLAT, New Delhi.
10. Officers and Employees of All NCLT Benches.
11. The Honorary Secretary, NCLT Bar Association.
12. The Honorary Secretary, Punjab & Haryana High Court Bar Association, Chandigarh.
13. The Honorary Secretary, NCLAT Bar Association, New Delhi.
14. ROC cum OL, 1st Floor, Corporate Bhawan, Plot No.4-B, Sector 27-B, PIN- 160019, Chandigarh.
15. The Institute of Chartered Accountant of India, ITO, New Delhi.
16. The ICSI, ICSI House, 22 Institutional Area, Lodhi road, New Delhi-110003.
17. NCLT Website and Notice Board.



National Company Law Tribunal

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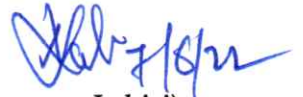
File No. 10/163/2016-NCLT /1328-1344

Date: 07.06.2022

OFFICE ORDER

The Hon'ble President, National Company Law Tribunal (NCLT), is pleased to re-constitute the Internal Complaint Committee in terms of Section 4 of The Sexual Harassment of Women at Work Place (Prevention, Prohibition and Redressal) Act, 2013 for NCLT Jaipur Bench comprising of Presiding Officer and Members as under who will hold office for a period not exceeding three years from the date of their nomination:-

Presiding Officer : Dr. Deepti Mukesh, Member (Judicial)
Members : Sh. Dharminder Singh, Member (Judicial)
: Ms. Nirmala Vincent, Assistant Registrar (IC)
: Ms. Varsha Banerjee, Advocate


(Anupam Lahiri)
Secretary, NCLT

Copy for information and necessary action to :-

1. PS to Hon'ble President, NCLT.
2. PPS to the Secretary, MCA, New Delhi.
3. All Hon'ble Members, NCLT.
4. Dr. Deepti Mukesh, Hon'ble Member (Judicial), Presiding Officer, Internal Complaints Committee.
5. Sh. Dharminder Singh, Hon'ble Member (Judicial), Member, Internal Complaints Committee.
6. Ms. Nirmala Vincent, Assistant Registrar (IC), Member, Internal Complaints Committee.
7. Ms. Varsha Banerjee, Advocate, Member, Internal Complaints Committee.
8. PS to the Joint Secretary, MCA, New Delhi.
9. Registrar, NCLAT, New Delhi
10. Officers and Employees of All NCLT Benches.
11. The Honorary Secretary, NCLT Bar Association.
12. The Honorary Secretary, Rajasthan High Court Bar Association.
13. The Honorary Secretary, NCLAT Bar Association, New Delhi.
14. ROC cum OL, C/6-7, 1st Floor, Residency Area, Civil Lines, Jaipur-302001, Rajasthan.
15. The Institute of Chartered Accountant of India, ITO, New Delhi.
16. The ICSI, ICSI House, 22 Institutional Area, Lodhi road, New Delhi-110003.
17. NCLT Website and Notice Board.



National Company Law Tribunal

Block No.3, 6th floor, C.G.O. Complex, Lodhi Road, New Delhi-110003


File No. 10/163/2016-NCLT/1288-1308

Date: -07.06.2022

OFFICE ORDER

The Hon'ble President, National Company Law Tribunal (NCLT), is pleased to re-constitute the Internal Complaint Committee in terms of Section 4 of The Sexual Harassment of Women at Work Place (Prevention, Prohibition and Redressal) Act, 2013 for NCLT Chennai, Kochi, Amravati, Bengaluru & Hyderabad Bench comprising of Presiding Officer and Members as under who will hold office for a period not exceeding three years from the date of their nomination:-

Presiding Officer : Dr. Deepti Mukesh, Member (Judicial)
Members : Justice (Retd.) S. Ramathilagam, Member (Judicial)
: Ms. Nirmala Vincent, Assistant Registrar (IC)
: Ms. Jyoti Arvind Das, Advocate


(Anupam Lahiri)
Secretary, NCLT

Copy for information and necessary action to:-

1. PS to Hon'ble President, NCLT.
2. PPS to the Secretary, MCA, New Delhi.
3. All Hon'ble Members, NCLT.
4. Dr. Deepti Mukesh, Hon'ble Member (Judicial), Presiding Officer, Internal Complaints Committee.
5. Justice (Retd.) S. Ramathilagam, Member (Judicial), Member, Internal Complaints Committee.
6. Ms. Nirmala Vincent, Assistant Registrar (IC), Member, Internal Complaints Committee.
7. Ms. Jyoti Arvind Das, Advocate, Member, Internal Complaints Committee.
8. PS to the Joint Secretary, MCA, New Delhi
9. Registrar, NCLAT, New Delhi
10. Officers and Employees of All NCLT Benches.
11. The Honorary Secretary, NCLT Bar Association.
12. The Honorary Secretary, Kerala High Court Advocate Association, Kochi.
13. The Honorary Secretary, Andhra Pradesh High Court Bar Association, Amravati.
14. The Honorary Secretary, The Madras Bar Association, Chennai.
15. The Honorary Secretary, Karnataka State Bar Association, Karnataka.
16. The Honorary Secretary, NCLAT Bar Association.
17. The Registrar of Companies, Chennai, Andhra Pradesh, Telangana, Bengaluru.
18. The Official Liquidator, Chennai, Kochi Hyderabad & Chennai
19. The Institute of Chartered Accountant of India, ITO, New Delhi.
20. The ICSI, ICSI House, 22 Institutional Area, Lodhi road, New Delhi-110003.
21. NCLT Website and Notice Board.



National Company Law Tribunal

Block No.3, 6th floor, C.G.O. Complex, Lodhi Road, New Delhi-110003


File No. 10/163/2016-NCLT / 1362 - 1382

Date: 07.06.2022

OFFICE ORDER

The Hon'ble President, National Company Law Tribunal (NCLT), is pleased to re-constitute the Internal Complaint Committee in terms of Section 4 of The Sexual Harassment of Women at Work Place (Prevention, Prohibition and Redressal) Act, 2013 for NCLT Mumbai, Ahmedabad & Indore Bench comprising of Presiding Officer and Members as under who will hold office for a period not exceeding three years from the date of their nomination:-

Presiding Officer : Dr. Deepti Mukesh, Member (Judicial).
Members : Ms. Anuradha Sanjay Bhatia, Member (Technical).
: Sh. Kaushlendra Kumar Singh, Member (Technical).
: Ms. Anita Aggarwal, Advocate.


(Anupam Lahiri)
Secretary, NCLT

Copy for information and necessary action to:-

1. PS to Hon'ble President, NCLT.
2. PPS to the Secretary, MCA, New Delhi.
3. All Hon'ble Members, NCLT.
4. Dr. Deepti Mukesh, Hon'ble Member (Judicial), Presiding Officer, Internal Complaints Committee.
5. Ms. Anuradha Sanjay Bhatia, Member (Technical), Member, Internal Complaints Committee.
6. Sh. Kaushlendra Kumar Singh, Member (Technical), Member, Internal Complaints Committee.
7. Ms. Anita Aggarwal, Advocate, Member, Internal Complaints Committee.
8. PS to the Joint Secretary, MCA, New Delhi
9. Registrar, NCLAT, New Delhi
10. Officers and Employees of All NCLT Benches.
11. The Honorary Secretary, NCLT Bar Association.
12. The Honorary Secretary, Mumbai High Court Bar Association, Mumbai.
13. The Honorary Secretary, Gujarat High Court Advocates Association, Gujarat.
14. The Honorary Secretary, High Court Bar Association, Indore
15. The Honorary Secretary, NCLAT Bar Association.
16. The Registrar of Companies, Mumbai & Ahmedabad.
17. The Official Liquidator, Bank of India Building, 5th Floor, Mahatma Gandhi Road, Mumbai-400001
18. The Official Liquidator, 3rd Floor, Corporate Bhawan, B/H Zyudus Hospital, Thaltej, Ahmedabad-380059, Gujarat.
19. The Institute of Chartered Accountant of India, ITO, New Delhi.
20. The ICSI, ICSI House, 22 Institutional Area, Lodhi Road, New Delhi-110003.
21. NCLT Website and Notice Board.

No. 10/163/2016-NCLT
NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block 3, CGO Complex,
Lodhi Road, New Delhi-110003.

Dated, the 2nd June, 2020.

OFFICE ORDER

The Hon'ble President, National Company Law Tribunal (NCLT), is pleased to re-constitute the Internal Complaints Committee in terms of section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013, for all NCLT Benches comprising of Presiding Officer and Members as under who will hold office for a period not exceeding three years from the date of their nomination:-

Presiding Officer : Dr. Deepti Mukesh, Member (Judicial)
Members : Shri Narender Kumar Bhola, Member (Technical)
Shri Shiv Ram Bairwa, Registrar, NCLT.
Ms. Anju Jain, Advocate.

(Nasreen B. Siddiqui)

Assistant Registrar, NCLT, New Delhi

Email: adm@nclt.gov.in; Tel: 011-24363677

Copy for information and necessary action to:-

1. P.S. to the Hon'ble President, National Company Law Tribunal, New Delhi.
2. PPS to the Secretary, Ministry of Corporate Affairs, New Delhi.
3. Hon'ble Members, National Company Law Tribunal.
4. Dr. Deepti Mukesh, Member (Judicial), Presiding Officer, Internal Complaints Committee.
5. Shri Narender Kumar Bhola, Member (Technical) Member, Internal Complaints Committee.
6. Shri Shiv Ram Bairwa, Registrar, NCLT, Member, Internal Complaints Committee.
7. Ms. Anju Jain, Advocate, Member, Internal Complaints Committee, D-105, Defence Colony, New Delhi-110024.
8. PS to the Joint Secretary, Ministry of Corporate Affairs, New Delhi.
9. Registrar, National Company Law Appellate Tribunal, New Delhi.
10. Officers and Employees of National Company Law Tribunal, Principal Bench/ New Delhi/ Ahmedabad/ Allahabad/ Bengaluru/ Chandigarh/ Chennai / Guwahati/ Hyderabad/ Kolkata/ Mumbai/ Jaipur/ Cuttack/ Kochi/ Amaravati/ Indore.
11. The Honorary Secretary, NCLT Bar Association, New Delhi.
12. The Honorary Secretary, NCLAT Bar Association, New Delhi.
13. The Honorary Secretary, Delhi High Court Bar Association, New Delhi.
14. The Registrar of Companies (Delhi & Haryana), 4th Floor, IFCI Tower, 61, Nehru Place, New Delhi – 110019.
15. The Official Liquidator, 8th Floor, Lok Nayak Bhawan, Khan Market, New Delhi.
16. The Institute of Chartered Accountants of India, ITO, New Delhi.
17. The Institute of Company Secretaries of India, ICSI House, 22 Institutional Area, Lodhi Road, New Delhi – 110003.
18. NCLT website and Notice Board.

No. 10/163/2016-NCLT
NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block 3,
CGO Complex, Lodhi Road,
New Delhi-110003.

Dated, the 23 August, 2018.

OFFICE ORDER

As ordered by Hon'ble the President, National Company Law Tribunal, the "Internal Complaints Committee in terms of section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013", constituted for all benches of National Company Law Tribunal, for a period of three years vide Order of even number dated 10th October, 2016 issued by this office, stands re-constituted as under:-

Presiding Officer : Ms. Ina Malhotra, Member (Judicial)

Members : Shri R. Vardharajan, Member (Judicial)
Shri Shiv Ram Bairwa, Registrar, NCLT
Ms. Ranjana Roy Gawai, Advocate.


(Akhilesh Kumar Singh)
Under Secretary, NCLT

Email: admn@nclt.gov.in; Tel: 011-24363843

Copy for information and necessary action to:-

1. P.A. to the Hon'ble President, National Company Law Tribunal, New Delhi.
2. PPS to the Secretary, Ministry of Corporate Affairs, New Delhi.
3. Hon'ble Members, National Company Law Tribunal.
4. Members of the Internal Complaints Committee.
5. PS to the Joint Secretary, Ministry of Corporate Affairs, New Delhi.
6. The Registrar, National Company Law Appellate Tribunal, New Delhi.
7. Officers and Employees of National Company Law Tribunal, Principal Bench/ New Delhi/ Ahmedabad/ Allahabad/ Bengaluru/ Chandigarh/ Chennai / Cuttack / Guwahati/ Hyderabad/ Jaipur / Kochi / Kolkata/ Mumbai.
8. The Honorary Secretary, NCLT Bar Association, New Delhi.
9. The Honorary Secretary, NCLAT Bar Association, New Delhi.
10. The Honorary Secretary, Delhi High Court Bar Association, New Delhi.
11. The Registrar of Companies (Delhi & Haryana), 4th Floor, IFCI Tower, 61, Nehru Place, New Delhi – 110019.
12. The Official Liquidator, 8th Floor, Lok Nayak Bhawan, Khan Market, New Delhi.
13. The Institute of Chartered Accountants of India, ITO, New Delhi.
14. The Institute of Company Secretaries of India, ICSI House, 22 Institutional Area, Lodhi Road, New Delhi – 110003.
15. NCLT website and Notice Board.